GOVERNMENT OF INDIA

MINISTRY OF AYUSH

RAJYA SABHA

UNSTARRED QUESTION NO. 172

TO BE ANSWERED ON 02.12.2025

Exclusion of Yoga and Naturopathy from NCISM

172. Dr. Dharmasthala Veerendra Heggade:

Will the Minister of Ayush

be pleased to state:

(a) whether Yoga and Naturopathy were not included in erstwhile Indian Medicine Central Council (IMCC) Act, 1970;

(b) whether Government is aware of concerns raised regarding the exclusion of Yoga and Naturopathy from National Commission for Indian System of Medicine (NCISM);

(c) if so, the details thereof, including the rationale for this exclusion and its impact on professionals in these disciplines;

(d) the measures taken by Government towards the promotion and strengthening of Yoga and Naturopathy; and

(e) whether Government is considering any measures to integrate Yoga and Naturopathy under NCISM framework to provide regulatory oversight and professional recognition?

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH

(SHRI PRATAPRAO JADHAV)

(a) to (c) The Indian Medicine Central Council Act, 1970 (IMCC Act, 1970) has been repealed by the National Commission for Indian System of Medicine (NCISM) Act, 2020. Since Yoga and Naturopathy were not part of the IMCC Act, 1970, the same were not included in the NCISM Act, 2020.

(d) In order to promote and strengthen Yoga and Naturopathy systems, Ministry of Ayush has established an apex Central Research Council namely the Central Council for Research in Yoga

and Naturopathy (CCRYN), New Delhi and the teaching institutions such as the National Institute of Naturopathy (NIN), Pune and the Morarji Desai National Institute of Yoga (MDNIY), New Delhi. The activities and programs of MDNIY, NIN and CCRYN are available on the websites i.e. www.yogamdniy, ninpune.ayush.gov.in and www.ccryn.gov.in, respectively. The Yoga Certification Board (YCB) which is functioning under Morarji Desai National Institute of Yoga and is responsible for certifying Yoga professionals and accrediting Yoga institutions. Similarly, the Naturopathy Registration Board (NRB) established under the aegis of National Institute of Naturopathy, Pune, is responsible for the central registration of Naturopathy practitioners and for the accreditation of Naturopathy educational institutions and hospitals.

Further, under the aegis of United Nations, 21st June is being observed as International Day of Yoga (IDY) all across the globe every year since 2015. Ministry of Ayush is the nodal Ministry for the event in the country. Efforts of the Ministry of Ayush in association with various other Ministries/Departments, State/UT Governments and Yoga organizations have succeeded in converting IDY into a true mass movement in the country.

(e) No such proposal to integrate Yoga and Naturopathy under NCISM framework to provide regulatory oversight and professional recognition has been considered yet.

*****